Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016										
Name of the Corporate Debtor: Prothom Industries India Pvt. Ltd.					Date of Commencement of Liquidation: 06/11/2020				List of Creditors as on: 02/09/2021	
(Amount in I										
				mary of claims admitted						
Sr.										
No.										
		No of		No of		Amount of	A	Amount of		Damarka
	Category of stakeholders	No. of claims	Amount	No. of claims	Amount	contingent claims	Amount of claims rejected	claims under verification	Details in Annexure	Remarks, if any
	Category of stakeholders	Ciallis	Amount	Clailiis	Amount	Ciallis	rejecteu	verincation	Details in Aimexule	Part Payment Including After
										04/12/2019 Demitting Office (Order
	Unpaid Insolvency									on 06/11/2020 Expenses of CIRP
1	Resolution Process Costs				2970				NA	Included In Liquidation)
	Liquidation Costs Incurred									Liquidation is going on and Costs are
2	Till Date				629138				NA	Being Incurred.
	a 150 110 10		00400040		201222212					
3	Secured Financial Creditors Unsecured Financial	2	391008040.8	2	391008040.8	0	0	0]	L .
4	Creditors	1	12978984	1	12978984	0	0	0		
	Greators	1	12770701		12770701	0	0	0		•
	Operational Creditors									
	(Workmen)									
5		0	0	0	0	0	0	0	3	3
	Operational Creditors		_					_		
6	(Employees)	0	0	0	0	0	0	0	Δ.	ł .
7	Operational Creditors (Government Dues)	2	65570596	2	62789896	n	2780700	0		
	Operational Creditors (Other	3	03370390		02709090	0	2700700	0		,
	Than Workmen,									
	Employees and Government									
	Dues)									
8		2	67151621	2	1118813	0	66032808	0	ϵ	5
	Other Stakeholders, if any									
	(Other than Financial									
0	Creditors and Operational	0	0	0	0	_		0	_	,
9	Creditors) Total	Ω	536709241.8	7	467895733.8	0	68813508	0	,	
	I Utai	0	330/07441.0		40/073/33.0	U	00013300	U		